

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 411(ND)/2017**

**IN THE MATTER OF:**

Suraj Miglani

.... Applicant/petitioner

Vs.

Lavkush Realtors Pvt. Ltd. & Ors.

.... Respondents

**Order under Section 241**

**Order delivered on 28.11.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner: Ms. Sridevi Paniker, Ms. Charu Rustogi, Ms.  
Ugma Javed, Ms. Suruti Rathore, Advocates

For the Respondent:

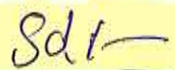
**ORDER**

Petition mentioned.

Let notice of the petition be issued to the respondent returnable on  
21.12.2017

Process dasti.

List for further consideration on 21.12.2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

28.11.2017  
VINEET